NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CA/26/2015

NAME OF THE PETITIONER(S)

: Avo Carbon (i) pvt ltd

Represented by

UNDER SECTION

S.No. Name (in Capital)

: 2(41)

1. M.WAKOHARAN

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MMANOHPRAN. P.ES. 6240. now howdern

Signature

ORDER

PCS Shri Manoharan representing the petitioner present and argued the matter partly. Perusal of the record shows that Annexure-6 to Application is only a photostat copy. So, the representative is directed to produce the original of the said document on the next date of hearing. Matter is adjourned for completion of the arguments. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judiciat)

(K.Anantha Padmanabha Swamy) Member (Judicial)